

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

112. I.A. 2261/2022

I.A. 477/2022

I.A. 2298/2021

I.A. 2297/2021

I.A. 308/2021

In

C.P.(IB)-4135(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: USV Pvt. Ltd

V/s.

Lok Housing & Construction Ltd.

SECTION 7 OF IBC, 2016

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Adv. Harsh Ksharia for RP, Adv. M. S. Bhardwaj for Applicant in IA 2261/2021, Adv. Amir Arsiwala a/w. Adv. Farzeen C. Pardiwalla for Applicant in IA 477/2022 and Sr. Adv. Chetan Kapadia a/w. Adv. Vidhisha Rohia, Adv. Sabeena Mahadik & Adv. Pankaj Uttardhi for Applicant in IA 2298/2021 & IA 2297/2021 are present.

I.A. 2261/2022

Counsel for the RP/Respondent submits that he has filed additional affidavit and Reply, but both are lying under defects. Counsel for RP is directed to ensure the documents are defect free and displayed on DMS as well as hard copy made available with this Bench on the next date of hearing.

Counsel for RP further seeks to place on record the Form-G published on 01.01.2024. Let the same be done after serving advance copy to the other side.

I.A. 2297/2021 & I.A. 308/2021

At the request of the RP, list on **22.02.2024**.

I.A. 477/2022

Counsel for the RP/Respondent submits that he has filed additional affidavit and Reply but both are lying under defects. Counsel for RP is directed to ensure the documents are defect free and displayed on DMS as well as hard copy made available with this Bench on the next date of hearing.

List on **22.02.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)